

High Court of Jammu and Kashmir at Jammu

Notification

No:- 155

Dated:- 18/4/2017

In continuation to this Office Notification No.579 dated 01-09-2016, read with subsequent Notifications issued in this regard, the applications for the post of District Judge (Direct Quota), submitted by the below mentioned applicants have been rejected for the reasons shown against each:-

| S.No | Name of the Applicant | Parentage | Address | Reasons for rejection |
|------|-----------------------|----------------------|--|---|
| 1 | Ajay Gupta | Jagdish Lal Gupta | H.No. F-328 Talab Tillo, jammu | Experience certificate submitted is not as per the prescribed format. |
| 2 | Aftab Hussain Malik | Mohd. Iqbal | Village Dodaj Teh Darhal Distt Rajouri A/P E.P-9, Mohalla Dalpatian, near DC Office | Valid category Certificate not submitted. |
| 3 | Rajnesh Singh Parihar | Tirath Chand Parihar | Horna,Palmar Kishtwar A/PH.No. 90, Near Tubewell Jumbel Nagar, Paloura, Jammu | Neither valid Category Certificate nor adaptation document submitted. |
| 4 | Tahir Mehmood Khan | Mughal Hussain Khan | Basooni Mendhar Dsitt Poonch A/P Lane No. 4, Bharat Nagar, Bantalab Jammu | Category certificate not attached with the application. |
| 5 | Suriya Mir | Abdul Qayoom Mir | Village Sailan, Tehsil Surankote, District Poonch | Experience certificate submitted is not as per the prescribed format. |
| | Vijay Kumar Dogra | Vakil Dass | Thaplal Ram Nagar Distt Udhampur A/p H.No. 332, Gali No. 3, New Plots Jammu P/o Rehari Colony | The applicants are working permanently as Prosecuting Officers in their department in the graded pay scales and are subjected to all rigors of service conditions of Government servants hence ineligible in-view of the law laid down by the Hon'ble Apex Court in the Judgment rendered in the case of Deepak Aggarwal Vs Keshav Kaushik & ors (2013 AIR SCW 1190). |
| | Kapil Verma | Dharam Chand | Village Kandoli, Nagrota, Jammu | |
| | Kuldeep Kumar | Kanaya Lal | H.No. 68, Shankar Vihar, Talab Tillo, Jammu | |
| | Ranjeev Kumar | Late R.K.Gupta | Village Ram Nagar Ward No 04 C/o Virender Gupta Ramnagar Udhampur A/P 19/4, Pomposh Colony, Near Soughat Shopping Centre, Janipur, Jammu | |

Further, Mr. Rajeev Kumar S/o Shri Chuni Lal R/o Lahri, Tehsil Billawar, District Kathua, at present H.No. 622, Circular Road near Polythene Industry, Peer Kho, Jammu, who has failed to furnish valid category certificate, is permitted to participate in the selection process under Open Merit category

Lastly, consequent upon the acceptance of representation of Shri Bilal Ahmad Malik, S/o Dilshad Ahmad Malik, R/o Trehgam, Kupwara, he is eligible for participation in the selection process of District Judges (Direct quota).

By order

(Sanjay Dhar)
Registrar General(I/C)

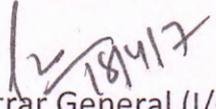
No:- 2248-78/A.S

Dated:- 18/4/2017

Copy to the :-

1. Secretary to Hon'ble Mr. Justice Mohammad Yaqoob Mir
 2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey
 3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur
- for information of His Lordship

4. Registrar Vigilance High Court of J&K. for information.
5. Registrar Judicial, High Court Wing, Jammu /Srinagar.
6. Principal District and Session Judge, Jammu/Rajouri/Poonch
..... for information with request to display the same on the notice board.
7. Director Information, J&K Srinagar.
... With the request to get the notification published in the two English Daily Newspapers having wide circulation in Jammu and Kashmir Provinces as well as through print media.
8. In-charge NIC for uploading the same in the official Website of The Hon'ble High Court.


Registrar General (I/C)